

Central Appraising Agencies by the State. The Government of Madhya Pradesh submitted during July, 1998 updated estimate of Rs. 188.18 crores. The State Government has, however, been requested to submit modified Project Report with updated cost estimates incorporating therein the compliances of the comments of the Centre.

Water Logging

283. SHRI HIRA LAL ROY : Will the PRIME MINISTER be pleased to state :

(a) the total cultivable land affected in the country due to water logging during 1998-99, State-wise;

(b) whether the Union Government have received any proposal from any State Government, particularly from Bihar for draining of water in water logged areas; and

(c) if so, the decision taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI SOMPAL) : (a) Information regarding areas of total cultivable lands affected due to waterlogging in the country during 1998-99 is not available. However, the waterlogged areas in cultivable lands, both in irrigated and unirrigated areas, as assessed by the Ministry of Agriculture (1984-85) is 85.26 lakh ha. The State-wise details are given in Statement enclosed.

(b) and (c) Ministry of Water Resources (MOWR) has been receiving and projects from different State Governments including Bihar for reclamation of Waterlogged areas in irrigated commands covered under centrally sponsored Command Area Development (CAD) Programme. The Ministry had issued administrative approval on merits from time to time to take up reclamation works.

Statement

Extent of Waterlogged Areas as Estimated by Ministry of Agriculture (1984-85)

Sl. No.	Name of State	Waterlogged areas (in lakh ha.)
1	2	3
1.	Andhra Pradesh	3.39
2.	Assam	4.50
3.	Bihar	7.07
4.	Gujarat	4.84
5.	Haryana	6.20
6.	Jammu & Kashmir	0.10

1	2	3
7.	Karnataka	0.10
8.	Kerala	0.61
9.	Madhya Pradesh	0.57
10.	Maharashtra	1.11
11.	Orissa	0.60
12.	Punjab	10.90
13.	Rajasthan	3.48
14.	Tamil Nadu	0.18
15.	Uttar Pradesh	19.80
16.	West Bengal	21.80
17.	Delhi	0.01
	Total	85.26
	m.ha.	8.53

Irrigation Projects

284. SHRI PRABHASH CHANDRA TIWARI : Will the PRIME MINISTER be pleased to state :

(a) the number of irrigation projects proposed to be constructed in the country during the Ninth Five Year Plan period, State-wise;

(b) the number out of them completed so far;

(c) the target fixed for the irrigation capacity and achieved by the Government during the last Five Year Plan period; and

(d) the percentage of irrigation capacity actually utilised during the period?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES : (SHRI SOMPAL) : (a) and (b) State-wise details of the ongoing and new Major and Medium Irrigation Projects under construction during IX Plan is given in the enclosed statement.

(c) A target of 5.08 million hectares through Major and Medium Irrigation Projects was fixed during Eighth Five Year Plan period of which 2.08 million hectares was created.

(d) Against a target of 4.25 million hectares for utilisation of created potential; 2.05 million hectares (48%) was utilised during 9th Five Year Plan.

Statement*Number of Irrigation Projects in Ninth Plan*

Sl. No.	Name of State/ Union Territories	No. of Projects spillover from previous plan		No. of New projects proposed in IX Plan	
		Major	Medium	Major	Medium
States					
1.	Andhra Pradesh	12	20	12	3
2.	Arunachal Pradesh	—	—	—	—
3.	Assam	4	9	—	6
4.	Bihar	14	29	7	30
5.	Goa	1	1	—	—
6.	Gujarat	9	9	1	4
7.	Haryana	5	—	7	—
8.	Himachal Pradesh	1	1	1	5
9.	Jammu & Kashmir	1	9	—	1
10.	Karnataka	14	15	8	8
11.	Kerala	7	5	2	—
12.	Madhya Pradesh	23	32	7	20
13.	Maharashtra	36	66	11	7
14.	Manipur	2	2	—	1
15.	Meghalaya	—	1	—	—
16.	Mizoram	—	—	—	—
17.	Nagaland	1	—	—	—
18.	Orissa	5	10	6	4
19.	Punjab	—	1	—	—
20.	Rajasthan	6	6	6	16
21.	Sikkim	—	—	—	—
22.	Tamil Nadu	—	2	1	2
23.	Tripura	—	3	—	—
24.	Uttar Pradesh	18	2	3	14
25.	West Bengal	3	17	6	18
Total		162	240	78	139

[English]

Crop Insurance Scheme

285. VAIDYA VISHNU DATT : Will the PRIME MINISTER be pleased to state:

(a) whether the Crop Insurance Scheme has been implemented by the Union Government;

(b) if so, the details thereof;

(c) whether the farmers of Jammu & Kashmir State have been benefited under the Crop Insurance Scheme;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI SOMPAL) : (a) and (b) A Comprehensive Crop Insurance Scheme (CCIS) is already under implementation in the country since kharif, 1985. All farmers who avail crop loan from rural financial institutions viz., cooperatives, Commercial Banks and Regional Rural Banks for growing wheat, paddy, millets (including maize), oil seeds and pulses are eligible for insurance coverage under the scheme. The sum insured is equal to the crop loan disbursed subject to a maximum of Rs. 10,000/- per farmer. The insurance charges payable are 2% (for wheat, paddy and Millets) and 1% (for oilseeds and pulses) of the sum insured. 50% of the premium payable by small and marginal farmers is subsidized jointly by the Central and State Governments on 50:50 basis. The scheme is voluntary in nature and the States are free to opt in favour of it.

(c) to (e) Jammu & Kashmir has participated in the Scheme during Rabi 1986-87, Kharif 1987 and Rabi 1987-88 seasons only. During these seasons 54,586 farmers were covered for a sum insured of Rs. 789.48 lakh. The total claims amounting to Rs. 65.20 lakh were paid during these seasons.

[Translation]

Horticulture and Fisheries

286. SHRI JAYSINHJI CHAUHAN : Will the PRIME MINISTER be pleased to state :

(a) the names of the schemes implemented in the field of horticulture, fisheries etc. during each of the last three years;

(b) the funds made available by the Government during each of the last three years and current year also to each State;

(c) the amount actually utilised by each of the State Government during the said period; and

(d) whether the State Government have sought additional funds during the current year?